

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

111.I.A. 1403/2023
IN
C.P.(IB)-168(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Zenil Traders Private Limited
V/s.
Makalu Trading Limited.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1403/2023

Clarification has been filed by way of additional affidavit and hard copy of the affidavit also tendered today across the bar. The matter was already heard and **reserved for order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)